

श्री अटल बिहारी वाजपेयी : आज कौन सी कार्यवाही की जाने वाली है ?

अध्यक्ष महोदय : एलाउ ही नहीं किया है इसको । No, I do not allow.

(Interruptions)

DR. SUBRAMANIAM SWAMY:
Either he knows that I am a traitor or I am not a traitor; if he has any facts, he should come out. He is a**

(Interruptions)

अध्यक्ष महोदय : आप अपना दोषिद्र। ये अपना देंगे ।

श्री महमूद हसन खां : (बुलंदशहर):
स्पीकर साहब, खुर्जा शहर में एक मुसलमान और एक हरिजन पर पेट्रोल छिड़क कर आग लगा दी गई ।

अध्यक्ष महोदय : म क्या बरुंगी इसमें ? यह तो स्टेट सबजेक्ट है ।

719(E) in Gazette of India dated the 26th September, 1981, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-3076/81.]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Statement regarding Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1980-81.

(ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3077/81.]

REVIEW ON AND ANNUAL REPORT OF CHANDIGARH. SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD., CHANDIGARH FOR 1979-80 AND STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
I beg to lay on the Table.

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Statement regarding Review by the Government on the working of the Chandigarh Small Industries Development Corporation Limited, Chandigarh for the year 1979-80.

(ii) Annual Report of the Chandigarh Small Industries Development Corporation Limited, Chandigarh, for the year 1979-80 along with the Audited Accounts and the comments of the Comp-

12.17 hrs.

PAPERS LAID ON THE TABLE

REGISTRATION AND LICENSING OF INDUSTRIAL UNDERTAKINGS (AMENDMENT) RULES, 1981. REVIEW ON AND ANNUAL REPORT OF BHARAT HEAVY PLATE VESSELS LTD., VISAKHAPATNAM FOR 1980-81

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): I beg to lay on the Table.

(1) A copy of the Registration and Licensing of Industrial Undertakings (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R.

**Expunged as ordered by the

Chair.